

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1045 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman

ABHIK KR. DE

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. B.K. Chatterjee, counsel

Heard on : 10.9.98

Order on : 10.9.98

C

O R D E R

None appears for the petitioner on repeated calls.

Mr. B.K. Chatterjee, 1d. counsel appears for the respondents. It is a Single Bench matter. The reply has been filed today. It is noted that on earlier 2 days none appeared for the petitioner. The application is therefore dismissed for default. No order as to costs.


(S.N.MALLICK)
VICE-CHAIRMAN

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